

## Annexure – 7

Name of the Corporate Debtor: Kethos Tiles Private Limited; Date of commencement of CIRP: 12/11/2024; List of creditors as on: 06/03/2025

## List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Officer	22.11.2024	35,53,32,266	33,36,07,333	Unsecured	0	0	No	NA	0	0	2,17,24,933	0	The claim, pertaining to a notice for non-filing of GST returns amounting to Rs 2,17,24,933/-, has not been admitted, as the records of the corporate debtor indicate that the returns were duly filed with intimation to the department.
2	Employees Provident Fund	26.11.2024	37,089	37,089	Unsecured	0	0	No	NA	0	0	0	0	-
3	Central Goods and Service Tax	11.12.2024	17,60,89,029	17,60,89,029	Unsecured	0	0	No	NA	0	0	0	0	-
4	Income Tax Department, Himatnagar	10.12.2024	5,33,56,400	5,33,56,400	Unsecured	0	0	No	NA	0	0	0	0	-
<b>Total</b>			<b>58,48,14,784</b>	<b>56,30,89,851</b>	-	-	-	-	-	-	-	<b>2,17,24,933</b>		-